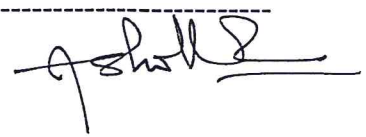


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/116/(IB)/2017
NAME OF THE PETITIONER(S) : AMALAGAMATIONS REPCO LTD
NAME OF THE RESPONDENT(S) : VISUWAM AUTO SPARES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	R. VIDHYASHANKAR R. ASHOKKUMAR	Counsel for Respondent	
2.	A. VIDYA B. SHAKTHI PRIYA (FOR KING & PARTIDGE)	COUNSEL FOR PETITIONER	A. Vidya

ORDER

Counsel representing both the parties are present. Petitioner Counsel prayed time for making submission. At request, time is enlarged. Put up on 08.09.2017 at 10.30 A.M.

ghk

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)